

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.588 of 1994

Friday this the 22nd day of April, 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.S.KASIPANDIAN, ADMINISTRATIVE MEMBER

T.M.Sunilkumar
Melottil House,
Velimukku PO
Malappuram District.Applicant

(By Advocate Mr.M.K.Damodaran (represented)

Vs.

1. Union of India, represented by the Secretary, Ministry of Railways, New Delhi.
2. The General Manager
South Eastern Railway,
Headquarters, Calcutta.
3. The Chief Personnel Officer
Southern/Railway, Calcutta. /Eastern
4. The Divisional Personnel Officer
South Eastern Railway, Waltair.Respondents

(By Smt.Geetha rep. KV Sachidanandan)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

The request for compassionate appointment was rejected as it was made beyond the prescribed five year period. We are told that in appropriate cases the Railway Board has the power to relax this time limit. If applicant makes a representation to the Railway Board in this behalf within one month from today, the Board shall pass appropriate orders thereon within three months of the date of receipt of the representation. We have

no doubt that the Railway Board will examine the matter in depth and take a proper decision.

2. With the aforesaid directions, application is disposed of. No costs.

Dated 22nd April, 1994.

S. Kasipandian
S. KASIPANDIAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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